

(2)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

MA NO.88/2004  
O.A.NO.2777/2003

Wednesday, this 14th day of January, 2004

Hon'ble Shri Shanker Raju, Member(J)  
Hon'ble Shri S.A.Singh, Member (A)

1. All India Postal Employee Union,  
Postmen & Group-D,  
Represented by its General Secretary  
Mr. Des Raj Sharma,  
17/3-D, Type-III, P&T Quarters,  
Kali Bari Marg, New Delhi.
2. Chandra Pal Singh,  
Postman,  
Dehradun Cantt. H.O.,  
Dehradun-248001.
3. S.K.Humayun,  
S/o Late S.Khader Mohiddin,  
Sorting Postman,  
Nellore H.P.O.-524 001.

-Applicants

(By Advocate: Shri R.Sathish)

Versus

1. Union of India,  
Rep. by the Secretary,  
Department of Posts,  
Ministry of Communication,  
New Delhi.
2. The Director General of Posts,  
Department of Posts,  
Dak Bhawan, Sansad Marg,  
New Delhi-1.

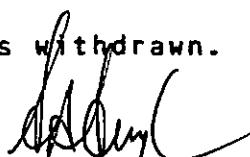
-Respondents

(By Advocate: Shri R.P.Agarwal)

O R D E R (ORAL)

By Shri Shanker Raju, Member(J)

Learned counsel for the applicant seeks permission to withdraw. Permission granted. OA is accordingly dismissed as withdrawn.

  
(S.A.Singh)  
Member(A)

/kdr/

  
(Shanker Raju)  
Member(J)